

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated the 10th October, 2022

No. HCM/1/96/BENCH/

It is hereby informed to all the concerned parties and the counsels that WPC No. 410 of 2022 appearing at item No. 5 in the causelist dt. 10.10.2022 of Single Bench of Hon'ble Mr. Justice A. Bimol Singh has been wrongly listed. The said item shall stand deleted from the causelist and the same will be listed as per notification No. HCM/1/96/BENCH/16979-98, dt. 23.09.2022.

By order etc.,

Sd/-

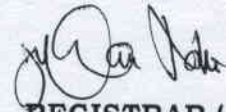
**(YUMKHAM ROTHER)
REGISTRAR (JUDL.)**

Imphal, the 10th October, 2022

No. HCM/1/96/BENCH /17679-90

Copy to:

1. The Govt. Advocate, Govt. of Manipur.
2. G. Pushpa, learned counsel for the petitioner.
3. Mr. Ajoy Pebam, learned counsel for the respondent.
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
6. The P.S to Registrar General, High Court of Manipur.
7. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
8. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
9. The Court Masters, High Court of Manipur.
10. Guard File/Order Book.
11. Notice Board.
12. Concerned File.



**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**